

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:426  
ANSWERED ON:04.12.2003  
JOB SECURITY FOR CINE WORKERS  
V. VETRISLVAN

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government have any data about the estimated cine workers;
- (b) if so, the details thereof;
- (c) whether there is no job security or insurance for an ordinary cine worker while NFDC deals only with well known film artists;
- (d) if so, whether the Government are considering to take welfare activities for these ordinary cine workers with the welfare fund meant for other well known cine workers; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (e) The Cine Workers Welfare Fund Act, 1981 is an Act formulated and administered by the Ministry of Labour. According to information received from Ministry of Labour there are approximately 64,483 cine workers in the country.

Under the Act, cess collected from the producers of feature films is used for the welfare of cine workers covered under the Act. The welfare activities undertaken include:

- (i) A Group Insurance Scheme for Cine Workers.
- (ii) Health Care facilities including financial assistance for treatment of (a) Heartdiseases (b) Kidney Transplantation and (c) Treatment of Cancer.
- (iii) Financial Assistance for education of the children of cine workers from first standard to professional degree classes.

National Film Development Corporation Ltd. has set up Cine Artistes Welfare Fund of India(CAWFI) registered as Public Charitable Trust, which extends financial help to needy cine artistes of yester years. The Trust was set up from the funds received by way of 5% of profit of the feature film GANDHI.